

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR  
OA 584/2003

DATE OF ORDER: 18.12.2003

Dr. G.S. Somawat son of Late Shri K.R. Somawat, aged 50 years, Director, Office of the National Commission for Scheduled Castes & Scheduled Tribes, State Office, Jaipur and resident of C-62 Balnagar, Kartarpura, Jaipur.

.... Applicant

VERSUS

1. Through the its Secretary, Department of Scheduled Castes Development Division, Ministry of Social Justice & Empowerment, A-Wing 6th Floor, Shastri Bhawan, New Delhi.

2. Through the its Secretary, Department of Personnel & Training, Ministry of Personnel, Public Grievances & Pensions, North Block, New Delhi.

.... Respondents

Applicant present in person.

CORAM:

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

Hon'ble Mr. A.K. Bhandari, Member (Administrative)

ORDER (ORAL)

The applicant has filed this OA whereby praying for the following reliefs:-

"(i) That the Respondents may be directed to undertake the review/organisational study exercise of the Joint Cadre to allow further promotional avenues/opportunities to the regular Directors (Promotee) of the Cadres as per the instructions/orders issued by the Respondent No. 2 and the applicant should be considered for granting higher pay scale or further promotion accordingly.

(ii) Any other order or orders as are deemed fit and proper in the interest of justice and the facts and circumstances of the case may kindly be passed in favour of the applicant."

2. The applicant is presently holding the post of Director in the Office of the National Commission for Scheduled Castes & Scheduled Tribes, which is the highest post. The grievance of the applicant is that there is no promotional avenues nor

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higher pay scale and as such the direction may be given to the respondents to undertake review/organisational study for exercising of the Joint Cadre to allow further promotional opportunities to the regular Directors (Promotee).

3. We have considered the submissions made by the applicant.

4. We are of the view that this being a policy matter and the applicant is already holding the highest post and that there is no promotional post available in the cadre, as such no relief can be granted to the applicant.

5. The OA is accordingly disposed of at admission stage.

*(A.K. BHANDARI)*  
(A.K. BHANDARI)

*(M.L. CHAUHAN)*  
(M.L. CHAUHAN)